## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3853
ANSWERED ON:17.12.2012
BLACKLISTING OF FIRMS
Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Bhagora Shri Tarachand

## Will the Minister of DEFENCE be pleased to state:

- (a) whether M/s Pipavav Defence and Offshore Engineering Company Limited, an Indian company is engaged in multiple contracts with French company M/s DCNS in regard to submarine sales / supply to Indian Government;
- (b) if so, the details thereof;
- (c) whether M/s DCNS is involved in bribery scandals and investigations are under way in many countries; and
- (d) if so, the steps being taken by the Government to blacklist both companies forthwith?

## **Answer**

## MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

- (a) & (b): The Government of India has signed a contract with M/s Mazagon Docks Limited (MDL), Mumbai for construction of six Scorpene class (P 75) submarines on 6th October 2005. MDL has in turn signed contracts for transfer of design and built technology, supply of combat systems and associated services with M/s DCNS, a French firm, who is the designer of the P 75 submarines. The Government has no information on contracts between M/s DCNS and M/s Pipavav with regard to submarine sale / supply to Indian Government.
- (c) Central Bureau of Investigation has informed that as per available information, they have no inputs in the matter.
- (d) There is presently no proposal to blacklist these firms.